

(ii) Summary of Actuals for the year 1972-73, Budget Estimates and Revised Estimates for the year 1973-74 and Budget Estimates for the year 1974-75 of Air India.

[Placed in Library. See No. LT-7013/74 for (i) and (ii)]

**I. Summary of Budget Estimates for Revenue and Expenditure of Indian Airlines for the year 1974-75.**

**II. Summary of actuals for the year 1972-73, Budget Estimates and Revised Estimates for the year 1973-74, and Budget Estimates for the year 1974-75 of Indian Airlines.**

DR. (SHRIMATI) SAROJINI MAHISHI: Sir, I also beg to lay:—

(i) Summary of Budget Estimates for Revenue and Expenditure of Indian Airlines for the year 1974-75.

(ii) Summary of actuals for the year 1972-73, Budget Estimates and Revised Estimates for the year 1973-74 and Budget Estimates for the year 1974-75, of Indian Airlines.

[Placed in Library. See No. LT-7013/74 for (i) and (ii).]

**Audit Report on the Accounts (1971-72) of the Cardamom Board, Ernakulam**

TRE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Audit Report on the Accounts of the Cardamom Board, Ernakulam, for the year 1971-72. [Placed in Library. See No. LT-7016/74]

**Ministry of Finance (Department of Revenue and Insurance) Notifications**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on the Table:—

(i) A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notifications G. S. R. Nos. 1408 and 1409 dated the 15th December, 1973 together with a

Corrigendum and an Explanatory Note thereon, under sub-section (2) of section 4 of the Central Board of Revenue Act, 1963.

(ii) A statement (in English and Hindi) giving reasons for the delay in laying the Notifications mentioned at (i) above.

[Placed in Library. See No. LT-6913/74 for (i) and (ii)]

SHRI K. R. GANESH: Sir, I also beg to lay a copy in (English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G. S. R. No. 420 dated the 27th April, 1974, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-6914/74]

**REPORT OF COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI B. R. MUNDA (Bihar): Sir I beg to lay on the Table a copy of the Twenty-sixth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Central Grants to Voluntary Organisations engaged in the Welfare of Scheduled Castes and Scheduled Tribes.

**SYNOPSIS OF PROCEEDINGS OF COMMITTEE 'D' ON DRAFT FIFTH FIVE YEAR PLAN**

DR. Z. A. AHMAD (Uttar-Pradesh): Sir I beg to lay on the Table Synopsis of Proceedings of Committee 'D' on Draft Fifth Five Year Plan (Social Services, Education, Manpower Planning and Population Policy). [Placed in Library. See No. LT-7Q46/T4]